

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 279 OF 2024**

**IN THE MATTER OF:**

**Dildeep Singh Basi**

**.....PETITIONER**

**VERSUS**

**State of Punjab & Ors.**

**.....RESPONDENT**

**AMENDED MEMO OF PARTIES (As Per ORDER DATED 02.09.2025)**

**Dildeep Singh Basi**

**.....PETITIONER**

**VERSUS**

1. State of Punjab  
Through Additional Chief Secretary/Principal Secretary,  
Housing and Urban Development, Punjab  
Sector- 62, SAS Nagar Mohali, Punjab  
Email: dir.hud@puda.gov.in/ [helpdesk@puda.gov.in](mailto:helpdesk@puda.gov.in) **Respondent No.1**
2. State of Punjab  
Through Additional Chief Secretary/Principal Secretary  
Department of Irrigation, Government of Punjab, Chandigarh  
Email: [psi@punjab.gov.in](mailto:psi@punjab.gov.in)/ [ce.wrdhq.chd@punjab.in](mailto:ce.wrdhq.chd@punjab.in) **Respondent No.2**
3. Greater Mohali Area Development Authority  
Through its Vice Chairman, PUDA BHAWAN  
Sector- 62, S. A. S Nagar, Punjab  
Email: helpdesk@gmada.gov.in/ [ca@gmada.gov.in](mailto:ca@gmada.gov.in) **Respondent No.3**
4. District Magistrate, SAS Nagar (Mohali)  
District Administrative Complex, Sector 76  
Sahibzada Ajit Singh Nagar  
Email: [dc.mhl@punjab.gov.in](mailto:dc.mhl@punjab.gov.in) **Respondent No.4**
5. Punjab Pollution Control Board  
Through its Member Secretary  
Vatavaran Bhawan, Nabha Road,  
Patiala, Punjab, 147001  
Email: [msppcb@gmail.com](mailto:msppcb@gmail.com)/ [msppcb@punjab.gov.in](mailto:msppcb@punjab.gov.in) **Respondent No.5**
6. M/s Janta Land Promoters and Developers Limited (JLPL)  
Through its Managing Direction to be served  
**Through Deputy Commissioner/District Magistrate, Mohali**  
Email: [dc.mhl@punjab.gov.in](mailto:dc.mhl@punjab.gov.in)/ [adcg.sasnagar@gmail.com](mailto:adcg.sasnagar@gmail.com) **Respondent No.6**
7. State Environment Impact Assessment Authority (SEIAA), Punjab  
Vatavaran Bhawan, Nabha Road, Patiala – 147001, Punjab **Respondent No.7**